

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c). Government had appointed on 26th November, 1987, initially for a period of 6 months, a national Industrial Tribunal at Hyderabad to decide the question relating to pay, salary, other allowances and other benefits payable to the employees of the Regional rural Banks. Its term was subsequently extended thrice. The last extension was upto 30-4-1990, on which date the Tribunal has given its award.

[English]

Package Incentives to Boost Tourism

7502. SHRI BANWARI LAL PUROHIT:
SHRI PIYUS TIRAKY:
SHRI AJIT KUMAR PANJA:

Will the Minister of TOURISM be pleased to state:

(a) whether the Cabinet Committee on Export strategy and performance has presently decided a package of incentives to boost tourism development;

(b) if so, the details thereof and the steps taken by the Government recently to boost tourism in the country;

(c) the locations identified in this regard; and

(d) the estimated expenditure to be incurred to boost tourism during the Eighth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (c). The Cabinet Committee on Export strategy and performance in the meeting held on 6th April 1990 decided the

following incentives to boost tourism development in the country.

New approved hotels set-up in selected areas not having 300 rooms of reasonable standards (3-star and above) would be exempted from expenditure tax for a period of 10 years and also be given 50% exemption from tax under section 80(I) of the Income Tax Act. The places designated for this purpose are the followings:

- (i) All hilly areas above 3000/- feet
- (ii) All rural areas
- (iii) All pilgrim places
- (iv) All places identified and notified by the Ministry of Tourism in Travel circuits where tourism is sought to be developed. These concessions would be available only if the hotel becomes operational by December, 1993.

The other measures initiated by the Govt. to boost tourism in the country include liberalisation of Charter Policy, introduction of air taxi and 'rent a car' systems, development of new tourism areas diversification of tourism resources and strengthening of overseas publicity campaigns.

(d) The plan allocation for the Eighth Plan has not been finalised by the Planning Commission.

Raids Conducted Under FERA Regulations

7503. SHRI E.S.M. PAKEER MOHMED: Will the Minister of FINANCE be pleased to state:

(a) the number of raids conducted under FERA during 1989-90;